

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2732
ANSWERED ON:13.03.2013
MODEL GUIDELINES
Krishnaswamy Shri M.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any model guidelines for setting up of private varsities in the country; and
- (b) if so, the details of these guidelines and the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): No, Madam.

(b): Universities including Private Universities can be set up either by an Act of State Legislature or by an Act of Parliament. All Private Universities in the country so far have been set up by the Acts of State Legislatures. However, Private Universities are regulated by the University Grants Commission (UGC) as per the provisions contained in the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. These Regulations are available on the UGC website www.ugc.ac.in.